

GOVERNMENT OF INDIA  
DEPARTMENT OF REVENUE & BANKING  
( REVENUE WING )

NEW DELHI, the 5th April, 1977.

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NOTIFICATION  
INCOME TAX

NO.1713 (F.No.203/41/77-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961, subject to the following conditions:-

- 1) the institute will submit annual reports on their research activities to the Council.
- 2) The institute will submit annual reports about donations received and spent exclusively for research in the manner as and when required by the council.

INSTITUTION

SERI GOVIND PRASAD VAIYAL SHASHTI PURI AYURVEDA  
SAMSHODHAN VIGYAN BHAWAN TRUST, AMERDABAD.

This notification is effective for a period of 2 years from the date of this notification.

Sd/-

( J.P.SARMA )

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioners of Income-tax. (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O.M. Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Medical Enclave, (Ansari Nagar) Post Box No.4502, New Delhi-110016 with reference to their letter No.18/18/76-AA.II dated the 17th March, 1977. (with 1 spare copy for the party).
5. Comptroller & Auditor General of India. (20 copies).
6. Bulletin Section of D.I.(R.S.&P), New Delhi. (5 copies).

Sd/-

( J.P.SARMA )

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

( P. J. BAHAMAN )  
ASSISTANT DIRECTOR OF INSPECTION  
DIRECTORATE OF INSPECTION (RS&P)

NO.CC/ITA.II/1671/441/RSP/77

\*PATELJA\*  
18/4/77

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INSTITUTION

SERL GOVIND PRASAD VAYAL SEASHTEJURTI AYUWERDA  
SAMBODHAN VIGYAN BEHAWAN TRUST, AHMEDABAD.

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( D.V. RAJAN )

ASSISTANT DIRECTOR OF INSPECTION  
DIRECTORATE OF INSPECTION (RSAP)

HC.CC/ITA.II/1671/441/RSP/77

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INSTITUTION

SRI GOVIND PRASAD VARNI SHASHTIPURTI AYURVEDA  
SAMSECDHAN VIGYAN BHAWAN TRUST, AHMEDABAD.

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ASSISTANT DIRECTOR OF INSPECTION  
DIRECTORATE OF INSPECTION (R.S.P)

NO.CC/ITA.II/1671/441/RSP/77

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18/4/77